

की मांगों का जहाँ तक संबंध है, ये प्रकाशन द्विभाषी रूप में प्रकाशित किए जाते हैं। परिवहन अनुसंधान संस्थान के प्रकाशनों को द्विभाषी रूप में प्रकाशित करने के लिए भी आदेश जारी किए गए हैं।

(घ) मंत्रालय में हिन्दी के प्रयोग का मूल्यांकन मंत्रालय की राजभाषा कार्यन्वयन समिति के साथ-साथ हिन्दी सलाहकार समिति की बैठकों में किया जाता है और सुझावों पर अनुवर्ती कार्यवाई की जाती है।

Villages Connected by Roads

2803. SHRI LAKHAN SINGH:
SHRI HARISHANKAR BHABHRA:
SHRI ASHWANI KUMAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of villages in each State and Union Territory which are not connected by roads; and

(b) the national average of length of roads per hundred square kilometres and the States below this average?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI HARI NATH MISHRA): (a) and (b):

State/UT		No. of villages not connected by fall whether roads (Provisional)	Road length in kms* per 100 sq. Km. of area
1	2	3	4
1.	Andhra Pradesh	16569	49.34
2.	Assam	10589	39.34
3.	Bihar	48023	48.86
4.	Gujarat	8484	28.08
5.	Haryana	173	48.89
6.	Himachal Pradesh	10327	33.71
7.	Jammu & Kashmir	2724	5.46
8.	Karnataka	19150	56.72
9.	Kerala	..	242.24
10.	Madhya Pradesh	56148	25.27
11.	Maharashtra	25340	55.89
12.	Manipur	1547	24.78
13.	Meghalaya	2294	20.92
14.	Nagaland	332	38.47
15.	Orissa	53684	75.79
16.	Punjab	176	90.34

1	2	3	4
17.	Rajasthan	27780	20.18
18.	Sikkim	258	16.55
19.	Tamil Nadu	11193	87.43
20.	Tripura	3253	73.70
21.	Uttar Pradesh	103235	54.20
22.	West Bengal	21074	159.50
23.	Andaman & Nicobar	145	7.43
24.	Arunachal Pradesh	3463	14.45
25.	Chandigarh	113.16
26.	Dadra & Nagar Haveli	17	43.99
27.	Delhi	888.96
28.	Goa, Daman & Diu	32	157.15
29.	Lakshadweep	6.25
30.	Mizoram	585	4.23
31.	Pondicherry	35	441.46
TOTAL		426632	46.67

*Source: Basic Road Statistics of India 1979-80 brought out by the Transport Research Division of the Ministry of Shipping & Transport in January, 1982.

†Source: Annual Plan 1983-84 documents of States/UTs and Planning Commission.

Sole Selling Rights for Soft Drinks in Asiad Premises

2804. SHRI ASHWANI KUMAR:
SHRI LAKHAN SINGH:
SHRI HARISHANKAR BHA-
BHRA:

Will the Minister of SPORTS be
pleased to state:

(a) whether it is a fact that the Modern Bakeries (India) Limited a public sector undertaking, had agreed to pay the required sum of Rs. 10 lakhs asked for by the Special Organising Committee for Asian Games for the sole selling rights for soft drinks in the ASIAD premises;

(b) whether it is also a fact that the sole rights were given to a private sector enterprise, M/s. Pure Drinks

instead, which promised to pay Rs. 15 lakhs but has actually paid less than Rs. 10 lakhs; and

(c) if so, the details thereof and the reasons for giving preference to a private company and also for not securing the full amount of Rs. 15 lakhs from them?

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, SPORTS AND
WORKS AND HOUSING (SHRI
BUTA SINGH):** (a) No, Sir.

(b) and (c) For appointment as sole official suppliers of aerated water for the IX Asian Games, 1982 the following three parties approached the Special Organising Committee